

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 06.04.2017

ORDER NO. 47 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide Order no. 42 of 2017 for **CESTAT Delhi** to the extent indicated below:-

On 07.04.2017 at 02:30 PM, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical) will hear following ROM Application.

1. ST/ROM/51665 & 51666/2016 in A. No. ST/52839/2014 & ST/876/2010

On 07.04.2017 at 02:30 PM after the specially assigned matter is over, Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical) will hear following part heard matter.

1. C/2954/2012 CU(DB)

By Order



(A.Mohan Kumar)

Registrar

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Deputy Registrar